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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.
V/s.

Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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55.	CS Anshul Bhatt for Res. No 1 to 4	PCS	
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55.	Adv. Vidyut Nair for Res No. 5	Advocate	
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55.	Adv. Hemant Telkar for Petitioner.		
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ORDER

TCP No. 44/397-398/NCLT/MB/MAH/2015

At request of both the parties, list this matter on 11.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)